100 days programme

3697. SHRI SABIR ALI: SHRI MOHAMMED ADEEB:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) what is the 100 days programme of the Ministry;
- (b) what other programmes will be taken up after 100 days period; and
- (c) the steps being taken to ensure full utilization of current year's budget?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) A statement about 100 days programme is enclosed as Statement-I (*See* below).

(b) The programmes to be taken up after 100 days have been drawn and enclosed at Statement-II (See below).

(c) Ministry has planned its activities to make sure full utilization of available funds.

Statement-I

The details of 100 Days Programme

Department of Pharmaceuticals

A. Medicines Availability

- 1. Affordable medicines for All: To decide Policy Initiatives and Action Plan to provide all types of medicines at affordable prices used by common people throughout the country.
- 2. Formulation of New Pharma Policy: For holistic development of Pharma industry and ensure availability of essential medicines for major diseases for all.
- 3. Revival of Indian Drugs and Pharmaceuticals Ltd.: To utilize idle capacity and locked investment in the public sector for production and availability of essential medicines and of mass consumption for all.

B. Research and Development including Human Resources

- 4. Cabinet clearance for full Operationalisation of 6 new NIPERs.
- 5. A comprehensive plan for creation of infrastructure facilities for R and D sector and improvement of manpower skills in the Pharma sector.

Department of Chemicals and Petrochemicals

 World class investment hubs in the Chemicals and Petrochemicals sectors through provision of state of the art infrastructure under the Petroleum Chemicals and Petrochemicals Investment Region Policy (PCPIR) are proposed to be established in Andhra Pradesh, Gujarat and West Bengal. Memorandum of Agreement with each of these States will be signed before 30th August, 2009.

- 2. CIPET Center at Jaipur will be made functional before 30th August 2009.
- 3. Plastic waste management center at Guwahati will start functioning.
- 4. To ensure speedy implementation of the Assam Gas Cracker Project, enhanced financial outlay will be provided.
- 5. To promote reprocessing of Plastic waste, a note to the COS will be prepared on various facts of plastic waste re-processing.

Department of Fertilizers

1. UPGRADATION OF FERTILIZER MONITORING SYSTEM

Fertilizer Monitoring System (FMS) will be upgraded to ensure timely availability of fertilizers and quick disbursal of subsidy.

2. REVIVAL OF CLOSED UREA UNITS

Various feasible options for revival of closed units of Hindustan Fertilizer Corporation Limited and Fertilizer Corporation of India will be generated before 30th August 2009.

3. RESTRUCTURING OF SICK PSUS *i.e.* FACT, MFL etc.

A roadmap to make these units profit making ventures will be prepared through financial restructuring, modernization, conversion of feedstock to gas etc.

INVESTMENT POLICY FOR PROMOTING INDIGENOUS PRODUCTION IN UREA AND P&K SECTOR

Investment policy in urea and P&K sectors will be revisited and a comprehensive policy will be drafted to attract investments in these sectors.

5. AMENDMENTS TO NEW PRICING SCHEME STAGE III (NPS-III)

There is a need to amend certain provisions of the New Pricing Scheme Stage-III (NPS-III) for Urea in order to address the concerns of the industry. Accordingly, a proposal will be submitted for consideration of CCEA.

6. MODIFICATION IN CERTAIN ELEMENTS OF THE CONCESSION SCHEME FOR P & K FERTILIZERS *w.e.f.* 1st APRIL, 2009

Concession Scheme for P & K fertilizers *w.e.f.* 1-4-2008 is continuing. However, in the implementation of the scheme, it has been observed that certain modifications are required to modify methodology of costing and price adjustments. A note for CCEA shall be submitted and finalized.

7. CONTINUATION OF CONCESSION SCHEME FOR SSP w.e.f. 1st July, 2009.

Concession scheme for SSP approved by the Government w.e.f. 1st May, 2008 is in effect up to 30th June, 2009. The matter of continuation of the scheme of concession for SSP w.e.f. 1st July, 2009 onward shall be submitted to CCEA and finalized.

Statement-II

The details of the Programmes to be taken up after 100 days

Department of Pharmaceuticals

Medicines Availability

- 1. Expand Jan Aushadhi Program to newer regions and States like Andhra Pradesh, Karnataka, Goa, Maharashtra, Orissa and Bihar etc. so as make available all types of essential medicines at affordable prices to all specially the poor people.
- 2. To enlarge the list of medicines to be made available under the Jan Aushadhi program.

Pharma Central Public Sector Undertakings

- 3. Once the revival package of Indian Drugs and Pharmaceuticals Limited is approved, steps will be taken to implement it.
- 4. The revival packages of others Central Public Sector Undertakings (CPSUs) would be implemented as per programme.

Research and Development including Human Resources

- 5. Proposal for assistance in setting up of GMP Complied Biological/Bio Pharmaceutical Testing Lab.
- 6. Proposal for setting up of GLP Complied Chemical Lab.
- 7. Proposal for setting up of GLP Complied Large Animal Facility.
- 8. Proposal for conducting Educational Programme for Drug Regulatory/Industry/Lab representatives (560 persons/year)
- 9. Proposal for assistance to public funded institutions for extra Mural research in Pharmaceutical Sciences.
- 10. Proposal for National Award for innovation and Research in Pharmaceuticals.
- 11. Project Proposal for Venture Finance and Incubation Fund for Innovative R and D in Pharmaceuticals.

Department of Chemicals and Petrochemicals

1. Petroleum Chemicals and Petrochemicals Investment Region Policy (PCPIR):

Three more PCPIR proposals from Tamil Nadu, Orissa and Karnataka will be closely monitored through constant interaction with the concerned State Government, so that they can eventually be placed before and approved by the High Powered Committee/Cabinet Committee on Economic Affairs in accordance with the PCPIR policy.

2. Setting up of CIPET Satellite Centre at Maduari:

Subject to a suitable for provision of land and construction of building being submitted

by the Government of Tamil Nadu, action will be taken for setting up a Satellite Centre at Maduari.

3. Construction of new CIPET Centre at Aurangabad:

Close monitoring of work so as to ensure its timely completion.

4. Re-cycling of Plastic Wastes:

Preparation of a scheme to provide assistance for processing of plastic wastes for consideration to the Government.

Department of Fertilizers

- 1. Follow up action will be taken on achievements made during the 100 days programme.
- 2. Correction of MRP of NPK complex fertilizers to enable production and sale of granulated mixture and customized fertilizers.
- Examination and submission of proposal for considering import of NPK complex fertilizers to supplement indigenous production for meeting requirement for Rabi 2009-10.
- 4. Department of Fertilizers proposes to conduct Cost Price Study of Ammonium Sulphate and certain NPK complexes for which the Department is announcing the rates of concession.
- 5. Policy for New Pricing Scheme Stage-IV will be finalized.
- 6. The supply of fertilizers will be as per assessed requirements projected by the Department of Agriculture and Co-operation.
- 7. The following modules are under development and will be completed within the year 2009 and beginning of 2010:
 - SSP Claims
 - Indigenous Urea Claims
 - Imported Urea Claims
 - Management and tracking of Port Activities
 - Urea Cost Evaluation Module
- 8. Pay and Accounts Office will come under Fertilizer Monitoring System (FMS) so that their processes related to claim processing are captured on the system.
- 9. Further improvements to be brought about in the payment of subsidy bills so as to ensure speed and quality.
- 10. Tracking of Movement of Fertilizers till retailer level will be built and implemented.
- 11. Possibility may be explored for joint ventures abroad.